

(a) whether the Government of Kerala was allowed to buy rice directly from the producing States during the last three Years ; and

(b) if so, the names of States from where the purchases were made, and the quantity and price ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) No, Sir. No permission to purchase rice from producing States was given to Kerala Government from 1984-85 kharif marketing season onwards.

(b) Does not arise.

New Telephone Connections from Chanakyapuri Telephone Exchange in New Delhi

5059. SHRI S. G. GHOLAP : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether sanctioning of new telephone connections has been frozen since long in the areas covered by Chanakyapuri Exchange, New Delhi ; and

(b) if so, the number of applications under OYT Scheme still pending in this exchange and how much time it will take to clear the backlog ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) No, Sir. 100 telephone connections were released during March, 1986.

(b) There are 661 OYT applications pending in the waiting list in Chanakyapuri telephone exchange as on 1.3.1987. These are expected to be released after the commissioning of a new Telephone Exchange during 1989-90.

[*Translation*]

Purchase of Plot by Khadi Gramodyog Bhawan, New Delhi

5060. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Khadi Gramodyog Bhawan, New Delhi, has purchased a plot from D.D.A. in Okhla industrial area ;

(b) if so, the price of the plot and the date on which possession of this plot was taken from D.D.A. by Khadi Gramodyog Bhawan ; and

(c) the reasons for not starting any construction work on that plot for such a long time and by what time the construction work is likely to be started ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) An amount of about Rs. 12.00 lakhs was paid to the DDA, and the possession of the plot was taken on 24.9.1976.

(c) The construction work could not start as the plot was under unauthorised occupation. It is proposed to take up construction work as soon as the plot is vacated by unauthorised occupants.

[*English*]

Infrastructural facilities at Delhi Administration's Electronics Complex

5061. SHRI KAMAL NATH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that for the last one year several entrepreneurs including non-resident Indians are facing difficulties due to lack of infrastructural facilities like electricity and water at Delhi Administration's electronics complex in Okhla Industrial Estate Phase II ; and

(b) if so, what measures are being taken to improve the situation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF